

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.1
Appeal/7(AHM)2024

Proceedings under Section 252(3)

IN THE MATTER OF:

Whistling Properties Limited (Parag Rameshbhai Shah)
V/s
Registrar of Companies, Ahmedabad

.....Applicant

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Abhishek Chagged, PCS
For the Respondent :
For the RoC :Ms. Rupa Sutar, Deputy RoC

ORDER
(Hybrid Mode)

Learned PCS Mr. Abhishek Chhage for the Applicant appears and seeks indulgence to file additional affidavit within 3 days.

Re-list on 01.08.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)